

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA



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RBI/2022-23/112 DCM (NPD) No.S770/09.40.002/2022-23

September 06, 2022

The Chairman & Managing Director Managing Director/ Chief Executive Officer All Banks having Currency Chests

Madam/ Sir,

Incentive for improving service to non-chest branches

Please refer to <u>circulars RBI/ 2015-16/ 293 DCM (NPD) No. 2564/ 09.40.02/ 2015-16</u> <u>dated January 21, 2016</u> and <u>DCM (Plg.) No 2845/ 10.25.007/2018-19 dated May 23,</u> <u>2019</u> on the captioned subject.

2. We have been receiving queries regarding the applicability of GST on the service charges levied on cash deposited by non-chest bank branches to the Currency Chests. It is clarified that the amount indicated in the aforesaid circulars are exclusive of applicable taxes. Accordingly, the service charges mentioned in the aforesaid circulars is to be read as ₹5 plus applicable taxes per packet and ₹8 plus applicable taxes per packet, as the case may be.

Yours faithfully,

(Sanjeev Prakash) Chief General Manager